

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 646 of 2019

IN THE MATTER OF:

Punjab National Bank

...Appellant

Versus

K. Periyasamy & Ors.

...Respondents

Present

**For Appellant: Mr. Rajesh Kr. Gautam, and Ms. Khushboo Aggarwal,
Advocates.**

O R D E R

22.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 26th July, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)